

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH
(THROUGH VIDEO CONFERENCING)**

Original Application No. 332/00206/2021

Date of Order: This, the 19th day of August, 2021

HON'BLE MR. A MUKHOPADHAYA, MEMBER (A)

Gunjan Bajpai, aged about 33 years, son of Late Sri Rama Kant Bajpai resident of house no. 554/87 Chhota Barha, Alambagh, Lucknow.

..Applicant

By Advocate: Shri S.K. Bajpai



VERSUS

1. UNION OF INDIA through Divisional Railway Manager, Northern Railway, Hazratganj, Lucknow.

2. C.W.M. Loco Workshop, Alambagh Northern Railway, Lucknow.

3. W.LI. Loco Workshop Northern Railway Charbagh Lucknow.

4. Chief Engineer Rail Engine Workshop Northern Railway Charbagh Lucknow.

5. Dy. Chief accounts Officer and Chef Lekhadhikari (Karmik) Loco Workshop Northern Railway Charbagh Lucknow.

6. Smt Poonam alias Shiris daughter of Chandra Kumar Bajpai (alleged wife of Late Rama Kant Bajpai) resident of 568-Kha/342 Geta Palli Alambagh Lucknow.

.....Respondents

By Advocate: Ms. Prayagmati Gupta

O R D E R (ORAL)

At the outset, learned counsel for the applicant, Shri S.K. Bajpai, submitted that the applicant would like to withdraw the present OA with liberty to file the same again with better particulars.

2. Ms. Prayagmati Gupta, learned counsel for the respondents, has no objection to this.

3. Accordingly, O.A. No. 206/2021 is disposed of as withdrawn with liberty as aforesaid.



JNS

**(A.MUKHOPADHAYA)
MEMBER (A)**